## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 87/2017, IA 39/2016 and TP Nos. 20 D of 2016 with TP No. 20/397-398/NCLT/AHM/2016 (New) CA Nos. 49/2015 With CP No. 51/397-398/CLB/MB/2011 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

Name of the Company:

Nitesh C. Patel & Ors.

V/s.

Onex Natura Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Kato Kolhen

Advocate

Pefitariers

2

## **ORDER**

Learned Advocate Mr. Raju Kothari present for Petitioners. None present for Respondents.

Letter sent by Authorised Representative for Respondent no. 4 seeking adjourned on the ground of sickness.

List the matter on 28.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of July, 2017.